

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4815**

TO BE ANSWERED ON THE 23RD JULY, 2019/ SHRAVANA 1, 1941 (SAKA)

INCIDENTS OF GROWING INTOLERANCE

4815. SHRI P.R. NATARAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of incidents of growing intolerance manifesting in violence and also attacks against writers and cultural activities in the country;

(b) if so, the details of the number of such cases booked during each of the last five years along with the particulars of action taken as on date, case and year-wise;

(c) whether the Government had identified those culprits and the connected organisations which they belong to and if so, the details thereof;

(d) the details of the number of cases closed and the details of punishment given to the culprits; and

(e) the number of cases still pending and the action taken to clear such cases?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and State Governments are responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies. The National Crime Records Bureau (NCRB) does not maintain specific data with respect to attacks on different professional categories.
